## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

WP (Crl.) No. 219/2019

Suhail Nisar Lone .... Petitioner(s)

Through:- Mr. Wahid Haseeb, Advocate

V/s

State of J&K and anr. .....Respondent(s)

Through:- Mr. Mir Suhail, AAG

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## **ORDER**

Heard

Reserved for orders.

Mr. Mir Suhail, learned AAG, undertakes to produce the detention record through Bench Secretary of this Court.

(Sindhu Sharma) Judge

SRINAGAR 24.06.2020 Ram Murti